## Central Administrative Tribunal, Lucknow Bench, Lucknow

CCP No. 77/2008 in OA No:203/2007

This the 13th day of April, 2011

### Hon'ble Shri Justice Alok Kumar Singh, Member (J) Hon'ble Sri D.C. Lakha, Member (A)

- 1. Sheo Narayan Pal aged about 48 years son of Sri Kishori Pal, r/o Anand Bazar, P.O. Danapur Cantt. Patna, Bihar
- Shafique Ahamad Siddiqui aged about 50 years sonof Sri Md. Qayum, r/o D-50/24, Kazakpura Kalan, Varanasi.
   Rampreet aged about 49 years son of Sri Srikant r/o
- 3. Rampreet aged about 49 years son of Sri Srikant r/o vill. Misrigarhwa, P.O. Ramdhar Pipra, Deoria.
- 4. Satish Kumar Yadav, aged about 48 years son of Sri J.R. Yadav, r/o Plot No. 168, Lane No.5, Sri Ram Nagar Colony, Varanasi.
- 5. Brij Bhushan Singh aged about 50 years son of Sri N.N.Singh, r/o Vill. And Post, Shahanshapur, Varanasi.
- 6. Jokhan Lal aged about 50 years son of Sri Ram Kumar r/o Village and Post Bela Rampur, Pratapgarh.

**Applicants** 

By Advocate: Sri R.S.Gupta

#### Versus

- 1. Sri V.D. Sharma, Deputy Director, Establishment (Welfare) Railway Board, Rail Bhawan, New Delhi.
- 2. Sri Chatey Ram, Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.

Respondents

By Advocate: Sri S.Verma

# ORDER (Dictated in Open Court)

# By Hon'ble Sri Justice Alok Kumar Singh, Member (J)

List revised. No body is responding for the applicnt

- 2. Sri S. Verma for respondents is present. He says that in furtherance of this Tribunal's order d ated 18.5.2007, the representation has already been decided on 19.3.2009. This has been brought on record along with compliance report against which no objection/ reply has been filed from the side of the applicant.
- 3. In view of the above, this contempt petition is disposed of finally in full and final satisfaction.

Notices stands discharged.

(D.C. Lakha)
Member (A)

(Justice Alok Kumar Singh) Member (J)

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